

Contested Commercial Cases disposed during the Month: May, 2025															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whether Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)	TS (Com)/43 /2022	11/16/2022	WOW Momo Foods Pvt. Ltd. Vs Mukul Bhatia	Tanmoy Roy	9830110250	5/3/2025	899	Yes ** pre-institutaiion mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/11 0/2024	8/20/2024	M/s Krishi Infratech-Bangalore Vs Ministry of Railway Chief Engineer (CON-HQ) South Eastern Railway	Rajashree Bhowmick	9874712977	5/16/2025	269	Yes ** pre-institutaiion mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/67 /2023	3/27/2023	Titagarh Logistics Infrastructures Pvt. Ltd. Vs Durgapur Freight Terminal Private Limited	Sattik Rout	-	5/17/2025	782	Yes ** pre-institutaiion mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/94 /2024	2/28/2024	SUPREME CREDIT CORPORATION LIMITED Vs SOHAM CHAKRABORTY	Deb Kumar Sen	9830612000	5/21/2025	448	Yes ** pre-institutaiion mediation falls jurisdiction DLSA	Contested	Na	Na
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS(Com)	2/2024	09-07-2019	M/S Astdurga Construction Pvt. Ltd. Vs Tapan Kumar Mondal	Kanailal Mukherjee	980205125	03-05-2025	2125 days	N.A.	Dismissed with cost on contest	Nil	Nil
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc.Arb (Com)	78/2024	30-11-2023	The Directorate of Vocational Education and Training, Govt. of WB Vs Consortium for Training, Research and Dvelopment CTRD	Shourya Samanta	9836316015	06-05-2025	523 days	N.A.	Sec 34 dismissed on contest	Nil	Nil
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc.Case (Com)	10/2024	25-08-2023	The State of West Bengal Vs Vida Engineering Company	Sanjib Kr. Sarkar	8334839721	15-05-2025	629 days	N.A.	9 rule 9 disposed of	Nil	Nil

